

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 01.04.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kabir Khan	S. Zakawat Ali	Timan Singh
2	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Criminal Revision Petition No. 600/13 Mukesh Dutt Mathur Vs. State	R.K. Mathur	L.L. Gupta
3	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Cr. Revision Petition No. 964/14 Smt. Sunita Roy Vs. Deepak Roy	Avadesh Purohit	L.L. Gupta
4	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

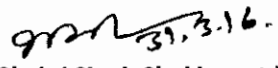
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 04.04.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Misc. Appeal No. 843/15 Chanchal Agrawal Vs. Vipin Kumar Agrawal	J.K.Sharma	Anil Jain
2	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition No. 3/13 HI tech International Vs. Warm Forgings Pvt. Ltd.	Rajendra Salecha	Sandeep Tanjea
3	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cri. Revision Petition No. 1182/15 Vinod Kumawat Vs. Jahnvi	Rajesh Goswami	Khushagra Sharma
4	Sh. R.C. Dadhich, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 4691/15 Mohini Devi Vs. Gopal Sharma	Satish Khandal	Rajesh Kumar Sharma
5	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
6	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 2783/14 Gazala Tabssum Vs. Abdul Hameed	Sanjay Singhal	P.S. Sharma
7	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Misc. Appeal No. 2421/12 Smt. Parwati soni Vs. Viney Kumar Soni	Rajesh Kapoor	Akhil Simlote
8	Sh. Pankaj Gupta, Advocate	S.B. Cr. Misc. Bail Application No. 2128/16 Dr. Manish Saxena Vs. State	D.K. Shrivastav	Karmeer Singh
9	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 52/16 Amit Garg Vs. State	Vivek Goyal	Usha Gupta

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